

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

(MP) CP 21 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2021**

Name of the Company:

Ramnath Lifestyle Pvt Ltd
V/s
Ramnath Housing Pvt Ltd & Ors

Section:

241-242 of Co.Act, 2013

ORDER

Learned PCS Mr. Vinit Nagar appeared for the Petitioner.

Matter stands adjourned to 11.03.2021



**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 12th day of February, 2021